

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

8

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL 10.30 AM ON 30.10.2018

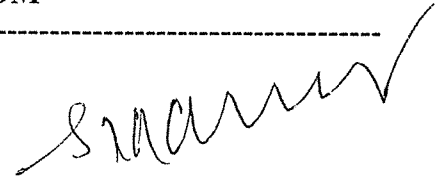
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/149/ 2016
NAME OF THE PETITIONER(S) : C. PONMALAR
NAME OF THE RESPONDENT(S) : LEATHER EXPORT HOUSE INDIA PVT LTD & 3
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. S. MAANJULA Dwi, ADV
For KSR & CO

for petitioner



2. PRAKASH
for Dhanraj

for Respondent



ORDER

Counsels for both the parties are present, prayed for time for reporting the settlement. At request, time is enlarged. Put up on
05.12.2018 at 10.30 A.M.

MS

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(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)